electricity in Madhya Pradesh is only 14 paise, in Maharashtra it is 34 paise, while it is as high as 73 paise in Gujarat.

The former arrangement of supplying 50 per cent coal from Main Line and 50 per cent from Korea Rewa is also done away with. 68.7 per cent high ash and tow heat coal from main line and 31.3 per cent of coal from Korea Rewa is supplied to G.E.B., which also results in a loss of Rs.90/- crores per year to G.E.B.

The Ministry of Railways should allow linkage from Western Coal Fields to the tune of two lakh tonnes per year needed for Ukai Power Station in Gujarat and a linkage of 50 per cent from main line and 50 per cent from Korea Rewa should be restored, which will save Rs.200/- crores for earthquake affected Gujarat.

DR A.K. PATEL (Gujarat): Sir, Lassociate myself with this issue.

## Incentives to rice exporters in Andhra Pradesh

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir, since Mr. George Fernandes is here, I would like to convey to him the feelings of the farmers of Andhra Pradesh.

Sir, Andhra Pradesh is the rice bowl of the country. Majority of farmers grow paddy crop. The paddy produced in Andhra Pradesh is of a very high quality. As a result of bumper crop in rice last year in Andhra. Pradesh, a surplus stock of 15 lakh tonnes of rice is available. Another 25 takh tonnes of marketable surplus rice is likely to arise in 2000-01. Thus a total quantity of 40 lakh tonnes of rice approximately is available in Andhra. Pradesh for transport outside the State. Unless this huge stock is utilised, there would be a depressed demand of rice and the paddy growers in Andhra Pradesh would not get remunerative price. There is a great demand for superfine variety of rice like Sonamasuri grown in Andhra Pradesh in countries like Indonesia and elsewhere. Despite this fact, our exporters are unable to compete in the international market because of the low prices offered by other countries. It is, therefore, essential that the exporters in the private sector are offered incentives like exemption of duties and taxes and also providing subsidy for exports. I, therefore, request that the Government should examine the possiblity of extending these facilities to our farmers so that rice can be exported in a big way. This will establish a traditional market for the Indian rice, besides enabling the farmers in Andhra Pradesh to get remunerative prices for the paddy. I understand that the Government agencies like MMTC have also been provided similar incentives for boosting the sale of wheat in the international market.

SHRI SOLIPETA RAMACHANDRA REDDY (Andhra Pradesh): Sir, I associate myself with what Dr. Rajkumar has said.

## Delay in sanctioning of telephone connection from M.P.s quota

प्रो. रामदेव भंडारी (बिहार) : सभापति महोदय, मेरा यह स्पेशल मैंशन सांसद कोटा से टेलीफोन लगाने में असाधारण देरी के संबंध में है। महोदय, संसद सदस्यों द्वारा अनुशंसित "बिना बारी" के टेलीफोन की मंजूरी आदेश जारी किए जाने के 30 दिनों के भीतर लगाने का प्रावधान है। बिहार में सिर्फ राज्य समा सदस्यों द्वारा अनुशंसित कनेक्शन के लिये 195 टेलीफोन तीन महीने से, 37 टेलीफोन छह माह से, 22 टेलीफोन नौ भाह से और 8 टेलीफोन कनेक्शन बारह माह से लंबित पड़े हैं। सरकार के अनुसार यह टेलीफोन तकनीकी अव्यवहार्यता तथा अन्य कारणों से लंबित हैं, लेकिन ऐसी बात नहीं है। बिहार का टेलीफोन विभाग इतना बेलगाम हो गया है कि वह सांसदों द्वारा अनुशंसित टेलीफोन कनेक्शनों में भी बिना सुविधा-शुल्क लिए फोन नहीं लगाता है। उसका तकनीकी अव्यवहार्यता तो मात्र बहाना है। बिहार के टेलीफोन विभाग की हालत यह है कि सांसदों द्वारा फोन करने पर भी पदाधिकारी बात नहीं करते हैं और मीटिंग तथा अन्य कार्यों में व्यस्त रहने का बहाना बनाते हैं। मैंने एक बार स्वयं फोन पर वहां के सबसे बड़े अधिकारी मुख्य महाप्रबन्धक, पटना से अपने कोटा से अनुशंसित व्यक्ति का टेलीफोन लगाने की बात कही थी लेकिन वह टेलीफोन भी नहीं लगाया गया है। यह तो एक उदाहरण है। संचार मंत्री जी भाषण चाहे जितना करें, लेकिन उनके विभाग की स्थिति बिहार में शोचनीय है। वहां के घटाधिकारी अपने को पासवान जी का आदमी बताकर मनमानी कर रहे हैं। आज टेलीफोन एक आवश्यकता बन गई है, लेकिन सांसद की अनुशंसा के बाद भी एक वर्ष तक टेलीफोन नहीं लगाना सांसदों को प्राप्त विशेषाधिकार की अवमानना जैसा ही है। अतः मैं संचार मंत्री से अनुरोध करना चाहुंगा कि बिहार की टेलीफोन व्यवस्था को सही दिशा प्रदान कराने का कष्ट करें तथा सांसदी द्वारा अनुशंसित ही नहीं बल्कि सामान्य रूप से आवेदित टेलीफोन भी समय पर लगवायें। धन्यवाद।

श्री राजीव रंजन सिंह "ललन" (बिहार) : सभापति महोदय, मैं इससे अपने आपको संबंद्ध कर रहा हूं।

## Anti-Traditional Activity in the name of Friendly Chat

DR. C. NARAYANA REDDY (Nominated): Mr. Chairman, Sir, I seek your kind permission to bring to the notice of the august House, the anti-traditional activity allowed by the Bharat Sanchar Nigam Limited in the twincities of Hyderabad and Secunderabad. Advertisements appear in newspapers in colours and with photographs of attractive young ladies